HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. <u>14881</u> / Checker III –6–1/2007 (Pt.I)

Bilaspur, Dated <u>09</u> November, 2023

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon Shri Vikas Khandey, J.M.S.C., Janjgir.

BY ORDER OF THE HIGH COURT

Endt. No. <u>14882</u> / Checker III –6–1/2007 (Pt.I)

Bilaspur, Dated <u>O9</u> November, 2023

09:11:202

(Arvind Kumar Verma) Registrar General

- 1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 2. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bılaspur *for information*.
- 3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information*.
- 4. The District and Sessions Judge, **Janjgir-Champa** *for information and necessary action*.
- 5. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E.), High Court of Chhattisgarh, Bilaspur, *for information*.
- 6. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- 8. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information*.
- 9. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 10. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.

- 11. Shri Vikas Khandey, J.M.S.C., Janjgir for information & necessary action.
- 12. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur for information.
- 13. The Court Manager, High Court of Chhattisgarh, Bilaspur for information
- 14. Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.

(Arvind Kumar Verma)

Registrar General

09.11.200